GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.413 TO BE ANSWERED ON 02.12.2025

ASSISTANCE TO SC/ST WOMEN ENTREPRENEURS

†413. SHRI AJAY BHATT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the Government has formulated any action plan to provide assistance to SC/ST women entrepreneurs in the country to set up their businesses, if so, the details thereof; and
- (b) the number of SC/ST persons/women entrepreneurs provided with employment opportunities in the Country, State-wise especially in Uttarakhand, during the last three years?

ANSWER

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. VIRENDRA KUMAR)

- (a): Yes, Sir. The Ministry of Social Justice & Empowerment is implementing various initiatives to support SC women entrepreneurs-
- i. The Venture Capital Fund for Scheduled Castes (VCF-SC), launched in 2014-15, provides concessional finance to SC women at an interest rate of 3.75%. The Ministry has also launched the Ambedkar Social Innovation and Incubation Mission (ASIIM) to support young SC women innovators with financial assistance of up to ₹30 lakh.
- ii. The National Scheduled Castes Finance and Development Corporation (NSFDC) provides concessional loans to eligible SC persons, including women with annual family income up to ₹3 lakh, through term loans up to ₹45 lakh and microfinance loans up to ₹1.25 lakh. NSFDC also ensures 40% coverage of women beneficiaries and facilitates market linkages and opportunities under the Public Procurement Policy, which earmarks 3% procurement for women- owned MSEs.
- iii. For Scheduled Tribes, the Ministry of Tribal Affairs has launched the Venture Capital Fund for Scheduled Tribes (VCF-ST) on 10 February 2025, offering concessional finance between ₹10 lakh and ₹5 crore at 4% interest, with an additional 0.25% concession for ST women (effective 3.75%). The scheme also provides incubation support up to ₹30 lakh, and mandates that at least 30% of beneficiaries should preferably be women.
- iv. Separately, the National Scheduled Tribes Finance and Development Corporation (NSTFDC) provides concessional loans through its various schemes for the economic development of Scheduled Tribes across the country, including Uttarakhand. Eligible ST individuals, SHGs, and cooperative societies can avail assistance subject to an annual family income limit of ₹3.00 lakh.

(b): The details of State-wise numbers of SC persons/women entrepreneurs (including Uttarakhand) under VCF-SC including ASIIM during last three years are attached at Annexure-I.

The details of State-wise number of SC persons/women entrepreneurs provided financial assistance by NSFDC for self-employment opportunities in the country, during the last three years are given at **Annexure-II**.

The total number of ST entrepreneurs sanctioned financial assistance across the country under Venture Capital Fund for Scheduled Tribes (VCF-ST) are 4 and out of which 3 no's of entrepreneurs are women entrepreneurs.

The detail of state-wise (Male-Female) beneficiaries assisted by NSTFDC during the last three years is given in **Annexure-III**.

Annexure-I

Annexure-I referred in part (a) of Lok Sabha Unstarred Question No. 413 for answer on 02.12.2025 regarding "Assistance To SC/ST Women Entrepreneurs"

Entrepreneurship under VCFSC					
	State	SC.Entrepreneurs	Women Entrepreneurs		
,	Andhra Pradesh	7	1		
	Chattisgarh	2	1		
	Gujarat	2	1		
	Haryana	4	0		
	Himachal Pradesh	5	2		
	Jharkhand	3	1		
E EV 2021 22 4-	Karnataka	12	6		
From FY 2021-22 to November 2025	Madhya Pradesh	2	1		
November 2023	Maharashtra	50	12		
•	Orissa	3	1		
	Punjab	1	0		
	Tamilnadu	4	0		
	Telangana	33	0		
	Uttar Pradesh	2	0		
	Uttarakhand	. 2	1		
	West Bengal	2	0		
	Grand Total	134	27		

	I	UNDER ASIIM		
	States	Total Entrepreneurs	Women Entrepreneurs	
	Assam	3	0	
	Delhi	4	0	
	Gujarat	7	2	
	Karnataka	5	3	
FROM 2021-22 To NOVEMBER 2025	Maharashtra	42	9	
	Manipur	5	1	
	Orissa	1	1	
	Punjab	2	0	
	Tamil Nadu	8	1	
	Telangana	2		
	Uttarakhand	1	0	
	Uttar Pradesh	3	3	
•	Total	83	20	

Annexure-II referred in part (b) of Lok Sabha Unstarred Question No. 413 for answer on 02.12.2025 regarding "Assistance To SC/ST Women Entrepreneurs"

		2022-	-2023	2023-2024		2024-2025	
S.		Total No. of	No. of	Total No. of		Total No. of	
No.	State	Beneficiaries	Women	Beneficiaries	Women	Beneficiaries	
			Beneficiaries		Beneficiaries		Beneficiaries
1	Andaman & Nicobar	0	0	0	0	2	0
2	Andhra Pradesh	2997	1454	11571	10462	8229	7053
3	Arunachal Pradesh	0	0	0	0	3	0
4	Assam	20	5	952	375	164	51
5	Bihar	5018	1996	2652	1063	211	45
6	Chandigarh	75	37	11	6	7	11
7	Chhattisgarh	325	140	265	105	305	129
8	Dadra Nagar Haweli Daman &Diu	1	0	0	0	0	0
9	Delhi	334	143	14	3	77	24
10	Goa	2	1	1	0	3	1
11	Gujarat	347	115	81	33	394	143
12	Haryana	1441	759	1486	642	478	216
13	Himachal Pradesh	726	349	453	159	1136	876
14	Jammu & Kashmir	11	3	321	156	42	8
15	Jharkhand	1945	773	111	29	88	17
16	Karnataka	2932	1361	2280	975	2828	1365
17	Kerala	6119	4306	5486	4192	7632	6792
18	Ladakh	0	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	61	16	838	250	374	100
21	Maharashtra	6215	3442	752	460	1123	583
22	Manipur	42	24	2	1	37	20
23	Meghalaya	1	0	1	1	3	3
24	Mizoram	0	0	0 .	0	55	29
25	Nagaland	4	2	0	0	69	36
26	Odisha	1209	490	654	356	245	72
27	Puducherry	2397	1324	2993	1808	1877	1196
28	Punjab	3972	1642	5741	1640	6095	3012
29	Rajasthan	4494	1887	1905	527	785	170
30	Sikkim	5	2	4	3	24	10
31	Tamil Nadu	3378	1465	14548	8309	5588	3950
32	Telangana	6535	5898	2606	2401	390	151
33		676	198	1578	618	127	22
34	Uttar Pradesh	2390	988	7700	2139	2647	619
35	Uttarakhand	23	8	246	72	267	83
36		30293	30116	20120	20050	445	91
	Total:	83988	58944	85372	56835	41750	26868

Annexure-III

Annexure-III referred in part (b) of Lok Sabha Unstarred Question No. 413 for answer on 02.12.2025 regarding "Assistance To SC/ST Women Entrepreneurs"

CI	Nama afaba	2022	2-23	2023-24		2024-25	
Sl. No.	Name of the State	Male	Female	Male	Female	Male	Female
	Andhra Pradesh	1882	11787	2429	24792	Beneficiaries 643	12256
2	Arunachal Pradesh	216	1619	7	6	8	9
3	Assam			23	20	13	8
4	Bihar	0	0	3	0	0	0
5	Chhattisgarh	730	486	210	293	4096	741
6	Dadra & Nagar Haveli	0	0	6	0	0	0
7	Goa	0	0	1	0	0	0
8	Gujarat	221	5003	5215	6633	9414	9047
9	Ladakh					9	4
10	Himachal Pradesh	59	61	1	1	16	17
11	Jammu & Kashmir	278	257	54	52	371	38
12	Jharkhand	644	112	216	1487	71	64
13	Karnataka	838	1089	571	432	757	611
14	Kerala	148	518	41	217	213	354
	Madhya Pradesh	3406	7451	624	204	1203	379
16	Maharashtra	894	310	1193	335	811	194
17	Manipur	19	38	79	95	25	40
18	Meghalaya	783	444	1166	27	68	44
19	Mizoram	1648	1936	1827	2746	1202	2327
20	Nagaland	1	0	93	678	58	224
21	Odisha	2200	2137	6049	10976	5533	9512
22	Rajasthan	1384	472	660	225	875	216
	Sikkim	0	0	17	10	24	22
24	Telangana	365	11496	3766	7603	442	10335
25	Tamil Nadu	1964	1439	3328	3999	2968	3469
26	Tripura	10	10	1637	597	524	45
	Uttarakhand	154	90	6	2	317	311
28	Uttar Pradesh			3	1	2	0
29	West Bengal	687	7706	540	3946	416	8412
	Total	18531	54461	29765	65377	30079	58679
